

Act, 2013, the mandatory social impact assessment and impact study on food production losses were not being followed;

- (c) if so, the details thereof and the time-frame given to complete the project; and
- (d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) There has been some resistance limited to few locations in the Project alignment. So far, joint measurement survey has been completed in 251 out of Total 297 villages in the project alignment.

(b) to (d) The Social Impact Assessment (SIA) has already been done for this Project and its details have been uploaded by National High Speed Rail Corporation Limited (NHSRCL) on their website (www.nhsrcl.in). The Project being linear in nature, is exempted under Section 10 of the Chapter-III titled "SPECIAL PROVISIONS TO SAFEGUARD FOOD SECURITY" of the "Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013". The project is targeted to be completed by December 2023.

Status of ongoing projects in Uttar Pradesh

904. DR. SANJAY SINH: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of sanctioned and ongoing railway projects in the State of Uttar Pradesh;
- (b) the status/progress of each project;
- (c) whether Government has any plan for upgradation, doubling and electrification of Allahabad-Faizabad railway track;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Total 79 projects of 6604 Km. length, costing ₹88213 Cr. are in different stages of planning/approval/execution in the State of Uttar Pradesh. Out of these, 15 projects of 1629 Km. length, costing ₹27293 Cr. are of new line construction, 6 projects of 447 Km. length costing 2303 Cr. are of Gauge Conversion and 58 projects of 4528 Km. length costing ₹ 58617 Cr. are of construction of double/3rd/4th line. The details about the status/progress of each ongoing project falling fully/partly in the State of Uttar Pradesh are given in the Pink Book laid on the Parliament with the Budgets.

(c) to (e) Upgradation work of Allahabad-Faizabad route for increasing sectional speed from 50 KMPH to 75 KMPH has been taken up. Total 127.5 Km. rail renewal has been completed and balance works taken up.

The work for doubling and electrification of Allahabad-Phaphamau section has been sanctioned. The work has been taken up. Presently the section capacity of Phaphamau to Faizabad is sufficient to cater the traffic.

Status for electrification of Allahabad-Faizabad existing single line:

Sl. No.	Section	Status
1.	Allahabad-Phaphamau section (13 RKM)	Already electrified
2.	Phaphamau-Pratapgarh (49 RKM)	Electrification of this section has been sanctioned in September, 2018.
3.	Pratapgarh-Chilbila (4 RKM)	Already electrified
4.	Chilbila-Sultanpur-Faizabad (94 RKM)	Electrification of this section has been sanctioned in September, 2018.

**Upgraded tools for coolies to
carry heavy baggages**

905. SHRI. B. K. HARIPRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that the Ministry is not taking any initiative to stop unjustified human exploitation of coolies across the country for the reason that it has not received any proposal for upgradation of tools to carry heavy baggage of the passengers; and

(b) if so, the details thereof and if not, the reason for non-availability of tools for carrying baggage?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) No, Sir. Railways have always been sincere towards the welfare of Sahayaks (licensed porters). Recently, several policy initiatives have been taken by this Ministry for welfare of Sahayaks. These include- increase in passes, medical assistance, better rest room, more uniforms etc. Besides,